GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3906

TO BE ANSWERED ON THE 06TH APRIL, 2022/ CHAITRA 16, 1944 (SAKA)

INDUSTRIAL POLICY FOR J&K

3906. SHRI RAKESH SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has announced any industrial policy for Jammu & Kashmir (J&K) to boost industrial activities in the UT;
- (b) what benefits have been provided in the industrial policy announced for J&K to attract investors; and
- (c) how many industrial units have been sanctioned since implementation of new industrial policy in UT of J&K?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The Government of India has notified the New Central Sector Scheme for Industrial Development of Union Territory of Jammu & Kashmir (J&K) on 19/02/2021 to attract capital investments in J&K with a financial outlay of Rs 28,400 Crore (Upto the year 2037). The Scheme provides four types of incentives namely (i) Capital Investment Incentive, (ii) Capital Interest Subvention, (iii) Goods & Services Tax Linked Incentive and (iv) Working Capital Interest Subvention. The Government of Jammu & Kashmir has reported receiving proposals for investments worth approximately Rs.51,000 crore so far.

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Moreover, in order to boost industrial development in UT, the Government of J&K has also notified the J&K Industrial Policy, J&K Private Industrial Estate Development Policy and J&K Industrial Land Allotment Policy.
